

## Monthly Statement Case Mapping

### dcis civil case types (District/Additional Sessions Judges Courts)

<b>1</b>	<b>Land Acquisition Cases</b>	2, Lad AQ .Cases					
<b>2</b>	<b>Motor Accident Claims</b>	71, Claim Petition	12, M.A.C.T				
<b>3</b>	<b>Guardian &amp; Wards Act</b>	45, Guardians And Wards Act					
<b>4</b>	<b>Hindu Marriage Act</b>	1, Hidu Marriage Act					
<b>5</b>	<b>Civil Appeal</b>	69, Civil Appeal	94, Cross Objection	4, House Tax Appeal	28, Regular civil Appeal		
<b>6</b>	<b>Civil Misc Appeal</b>	32, Civil Misc. Appeal					
<b>7</b>	<b>Civil Revision</b>	5, Civil Revision	40, Rent Control Revision				
<b>8</b>	<b>Review Application</b>	82, Review Petition					
<b>9</b>	<b>Petition Under HPFC</b>	78, Hpfc Act.					
<b>10</b>	<b>Civil Suit</b>	63, Civil Suit	143, Counter Claim	17, Original Civil Suits	116, Suit For Recovery	117, Suit For Declaration	118, Suit For Premaet Injunction
<b>11</b>	<b>Rent Appeal</b>	7, Eviction Appeal	76, Rent Appeal	8, Rent Control Appeal	148, Wakf Rent Petition	66, Rent Case	
<b>12</b>	<b>Arbitration Case</b>	79, Arbitration Act.					
<b>13</b>	<b>Executions</b>	44, Arbitation Execution	38, Civil Execution	65, Execution Petition	43, MACT Execution	123, Objection Petition	30, SCC Execution
<b>14</b>	<b>Other Cases</b>	115, Departmental Enquiry	174, Indian Divorce Act	47, Election Petition	15, Hindu Adoption Marit act	68, Succession Act.	70, Reference Petition
<b>15</b>	<b>Miscellaneous Application</b>	111, Civil Misc Application	177, Percept	91, Civil Misc. Petition	144, Civil Transfer Application	146, Wakf Cma	41, Misc. Civil

### dcis crimial case types (District/Additional Sessions Judges Courts)

<b>1</b>	<b>Session Trial</b>	122, Drugs And Cosmetics Act	23, Session Trial	54, Police Challan	21, Criminal Case	173, POSCO Act	152, POSCO Act
<b>2</b>	<b>Corruption Cases</b>	93, Corruption Case					
<b>3</b>	<b>SC/ST Act Cases</b>	114, Atrocity Cases	86, Prevn. Of Atrocities Act.	92, SC/ST Prevention of Atrocity Act			
<b>4</b>	<b>NDPS Act</b>	42, DPS Act					
<b>5</b>	<b>Forest Cases</b>	60, India Forest Act.					
<b>6</b>	<b>Food Act</b>	77, Food Act.					
<b>7</b>	<b>Criminal Appeals</b>	20, Criminal Appeal	38, Misc Criminal Appeal	11, Municipality Board Appeal			
<b>8</b>	<b>Criminal Revisions/Ref.</b>	22, Criminal Revisio	Revision				
<b>9</b>	<b>Bail Applications</b>	73, Bail Application					
<b>10</b>	<b>Other Cases</b>	135, Dowry Prohibition Act	171, Railway Act	172, PDP Act,1984	176, Explosive Act	178, Maternity Benefit	179, Equal Remuneration Act
<b>11</b>	<b>Misc Applications</b>	121, A.i.r.	95, Criminal Misc. Petition	145, Criminal Transfer Application	75, Cr. M. A.	98, Execution Petition	80, Trasfer Appl

### cjm crimial case types (CJM, ACJM and JMJC Courts)

<b>1</b>	<b>Police Challans</b>	59, Arms Act.	21, Criminal Case	54, Police Challan	172, PDP Act. 1984	150, PDP ACT, 1984	
<b>2</b>	<b>Local &amp; Spl Laws</b>	124, Wild Protection Act	96, Complaint Of Min. Wages Act.	100, Copy Right Act.	135, Dowry Prohibition Act	142, Country Planning Act	39, Electricity Act
<b>3</b>	<b>Excise Cases</b>	61, Excise Act.					
<b>4</b>	<b>ND &amp; PS Cases</b>	42,NDPS Act					
<b>5</b>	<b>Complaint Cases</b>	105, Calandra	56, Complaint Ipc/pvt. Complaint				
<b>6</b>	<b>NI Act Cases</b>	55, Comp. U/s 138 Nia					

7	<b>Food Cases</b>	77, Food Act.					
8	<b>Forest Cases</b>	60, Indian Forest Act.	183, LPA Act-1978				
9	<b>Juvenile Cases</b>	90, Juvenile	139, Juvenile Act	138, Juvenile Ipc			
10	<b>125/127 CRPC Cases</b>	74, 125 Cr. P.c.	102, 127 Cr. P.c.				
11	<b>Domestic Violence Act</b>	57, Comp. D.V. Act.	104, Domestic Violence Act.				
12	<b>Bail Applications</b>	73, Bail Application					
13	<b>Executions</b>	103, 128 Cr. P.c.	98, Execution Petition				
14	<b>Petty Cases</b>	37, Motor Vehc Act	106, Shops Act. 1969	175, Summary Challan			
15	<b>Other Cases</b>	48, Misc Criminal Case	85, UTR/CR	97, Panchayat Appeal	11, Municipality Board Appeal	20, Criminal Appeal	22, Criminal Revision
16	<b>Miscellaeous Application</b>	121, A.i.r.	95, Criminal Misc. Petition	75, Cr. M. A.	62, Panchyat Application	80, Transfer Appl	107, St - Transfer

### cjsd civil case types (Sr. Civil Judges and Civil Judges Courts)

1	<b>Civil Suits</b>	67, Civil Suit	143, Counter Claim	17, Original Civil Suits	116, Suit For Recovery	117, Suit For Declaration	118, Suit For Premanent Injunction
2	<b>Rent Cases</b>	27, Misc. Rent control Cases	66, Rent Case	148, Wakf Rent Petition	10, Rent Control Case		
3	<b>Arbitration Case</b>	79, Arbitration Act.					
4	<b>Succession Act</b>	46, Probate Case	68, Succession Act.	13, Succession Case			
5	<b>Executions</b>	44, Arbitation Execution	38, Civil Execution	65, Execution Petition	30, SCC Execution	43, MACT Execution	129, Reference Execution
6	<b>Hindu Law Cases</b>	15, Hindu Adoption Mait act	1, Hindu Marriage Act				
7	<b>WC Act/ Payment of Wages Act</b>	134, Payment Of Wages Act	108, Workman Compensation Act	71, Claim Petition			
8	<b>Guardian &amp; Ward Act</b>	45, Guardians And Wards Act					
9	<b>Other Cases</b>	6, Insolvancy	41, Misc. Civil	87, Muslim Marriage Petition	18, Small Cause Court suits	47, Election Petition	33, Misc Civil Case
10	<b>Miscellaneous Application</b>	67, Pauper Application	146, Wakf Cma	111, Civil Misc Application	91, Civil Misc. Petition	82, Review Petition	121, A.i.r.

1	Land Acquisition Cases						
2	Motor Accident Claims						
3	Guardian & Wards Act						
4	Hindu Marriage Act						
5	Civil Appeal						
6	Civil Misc Appeal						
7	Civil Revision						
8	Review Application						
9	Petition Under HPFC						
10	Civil Suit	119, Suit For Damage	120, Suit For Possession	147, Wakf Civil Suit	14, WAQF Case	88, Indian Telegraph Act. 1885	
11	Rent Appeal						
12	Arbitration Case						
13	Executions	129, Reference Execution					
14	Other Cases	87, Muslim Marriage Petition	89, Mental Health Act. 1987	33, Misc Civil Case	46, Probate Case	3, Public Premises Act	6, Insolvency
15	Miscellaneous Application	21, Criminal Case	67, Pauper Application	81, Transfer Appl.	121, A.i.r.		

1	Session Trial						
2	Corruption Cases						
3	SC/ST Act Cases						
4	NDPS Act						
5	Forest Cases						
6	Food Act						
7	Criminal Appeals						
8	Criminal Revisions/Ref.						
9	Bail Applications						
10	Other Cases	180, HRTC Ticketless Act	181, Income Tax Act	182, HP Instrument Control Noise	184, Wages Act	185, Motor Transport Worker Act	186, Payment of Gratuity Act
11	Misc Applications	107, St - Transfer					

1	Police Challans						
2	Local & Spl Laws	136, Environment Protection Act	58, Essential Commodity Act.	126, Factory Act	132, Foreigner Act	99, Gambling Act	25, Gangster Act
3	Excise Cases						
4	ND & PS Cases						
5	Complaint Cases						
6	NI Act Cases						

7	Food Cases						
8	Forest Cases						
9	Juvenile Cases						
10	125/127 CRPC Cases						
11	Domestic Violence Act						
12	Bail Applications						
13	Executions						
14	Petty Cases						
15	Other Cases	23, Session Trial	36, Misc Criminal Revision	86, Prevn. Of Atrocities Act.	92, SC/ST Prevention of Atrocity Act	93, Corruption Case	114, Atrocity Cases
16	Miscellaeous Application	145, Criminal Transfer Application					
1	Civil Suits	119, Suit For Damage	120, Suit For Possession	147, Wakf Civil Suit	14, WAQF Case		
2	Rent Cases						
3	Arbitration Case						
4	Succession Act						
5	Executions						
6	Hindu Law Cases						
7	WC Act/ Payment of Wages Act						
8	Guardian & Ward Act						
9	Other Cases	109, Panchayat Appeal	123, Objection Petition	2, Land AQ .Cases	5, Civil Revision	7, Eviction Appeal	8, Rent Control Appeal
10	Miscellaneous Application	144, Civil Transfer Application	81, Transfer Appl.				

1	Land Acquisition Cases						
2	Motor Accident Claims						
3	Guardian & Wards Act						
4	Hindu Marriage Act						
5	Civil Appeal						
6	Civil Misc Appeal						
7	Civil Revision						
8	Review Application						
9	Petition Under HPFC						
10	Civil Suit						
11	Rent Appeal						
12	Arbitration Case						
13	Executions						
14	Other Cases	13, Succession Case	108, Workman's Compensation Act	128, Reference Cma			
15	Miscellaneous Application						

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3	SC/ST Act Cases						
4	NDPS Act						
5	Forest Cases						
6	Food Act						
7	Criminal Appeals						
8	Criminal Revisions/Ref.						
9	Bail Applications						
10	Other Cases	187, Child Labour Act	188, HP Payment of Gratuity Act	149, Railway Act	85, UTR/CR	37, Motor Vehc Act	48, Misc Criminal Case
11	Misc Applications						

1	Police Challans						
2	Local & Spl Laws	125, H.p.g.c.p.t.r	137, Immoral Traffic Act	131, It Act	83, Labour Act.	127, Local And Special Laws Acts	84, Mine Act.
3	Excise Cases						
4	ND & PS Cases						
5	Complaint Cases						
6	NI Act Cases						

7	Food Cases						
8	Forest Cases						
9	Juvenile Cases						
10	125/127 CRPC Cases						
11	Domestic Violence Act						
12	Bail Applications						
13	Executions						
14	Petty Cases						
15	Other Cases	130, Jail Appeal					
16	Miscellaeous Application						
1	Civil Suits						
2	Rent Cases						
3	Arbitration Case						
4	Succession Act						
5	Executions						
6	Hindu Law Cases						
7	WC Act/ Payment of Wages Act						
8	Guardian & Ward Act						
9	Other Cases	12, M.A.C.T	32, Civil Misc. Appeal	69, Civil Appeal	70, Reference Petition	76, Rent Appeal	88, Indian Telegraph Act. 1885
10	Miscellaneous Application						

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2	Motor Accident Claims						
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7	Criminal Appeals						
8	Criminal Revisions/Ref.						
9	Bail Applications						
10	Other Cases	55, Comp. U/s 138 Nia	56, Complaint Ipc/pvt. Complaint	59, Arms Act.	61, Excise Act.	74, 125 Cr. P.c.	90, Juvenile
11	Misc Applications						

1	Police Challans						
2	Local & Spl Laws	24, Municipality Board Act	101, Payment Of Wages Act	110, Police Act.	113, Prevention of Cruelty to Animal Act	112, Prevention Of Disfigerment Act	133, Prohibition Of Child Marriage Act
3	Excise Cases						
4	ND & PS Cases						
5	Complaint Cases						
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16	Miscellaeous Application						

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1	Civil Suits						
2	Rent Cases						
3	Arbitration Case						
4	Succession Act						
5	Executions						
6	Hindu Law Cases						
7	WC Act/ Payment of Wages Act						
8	Guardian & Ward Act						
9	Other Cases	94, Cross Objection					
10	Miscellaneous Application						

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5	Forest Cases						
6	Food Act						
7	Criminal Appeals						
8	Criminal Revisions/Ref.						
9	Bail Applications						
10	Other Cases	100, Copy Right Act.	102, 127 Cr. P.c.	104, Domestic Violence Act.	105, Calandra	106, Shops Act. 1969	132, Foreigner Act
11	Misc Applications						

1	Police Challans						
2	Local & Spl Laws	3, Public Premises Act	141, Tourism Act 188	140, Weight Measurement	122, Drugs And Cosmetics Act	171, Railway Act	176, Explosive Act
3	Excise Cases						
4	ND & PS Cases						
5	Complaint Cases						
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7	Criminal Appeals						
8	Criminal Revisions/Ref.						
9	Bail Applications						
10	Other Cases	133, Prohibition Of Child Marriage Act	142, Country Planning Act	150, PDP ACT, 1984			
11	Misc Applications						

1	Police Challans						
2	Local & Spl Laws	178, Maternity Benefit	179, Equal Remuneration Act	180, HRTC Ticketless Act	181, Income Tax Act	182, HP Instrument Control Noise	184, Wages Act
3	Excise Cases						
4	ND & PS Cases						
5	Complaint Cases						
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15	Other Cases						
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8	Criminal Revisions/Ref.					
9	Bail Applications					
10	Other Cases					
11	Misc Applications					
1	Police Challans					
2	Local & Spl Laws	185, Motor Transport Worker Act	186, Payment of Gratuity Act	187, Child Labour Act	188, H.P. Payment of Gratuity Act	149, Railway Act
3	Excise Cases					
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